



**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/22/2017  
NAME OF THE PETITIONER(S) : MM SUNDARAM  
NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1  
UNDER SECTION : 58

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
MM.		REPRESENTATION BY WHOM	
	MM. Sundaram.	Petitioner.	
	S.V. SUPRAJA	2nd Respondent	 MS 3201/2017

**ORDER**

Petitioner present in person and prayed time for submitting arguments as he has undergone an operation. Counsel for R2 present. Time is extended at request.  
Put up on 26.09.2017 at 10.30 A.M.

-sd-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bc